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Notice

By virtue of an affidavit sworn before the **Notary Public DHENKANAL** on Dated **25th August 2023**, I, **Mr. SITAKANTA NAYAK**, Address **S/O- BALARAM NAIK**, **AT/PO-BADALO**, **VIA-BALIMI**, **PS-MOTANGA**, **DIST-DHENKANAL**, **ODISHA** have changed my name from **"SITAKANTA NAYAK**" to **"SITAKANTA NAYAK**". Henceforth, I shall be known as **"SITAKANTA NAYAK**" for all purposes.

SITAKANTA NAYAK

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